

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
143/241- 242/ND/2019

IN THE MATTER OF:
Mr. Bhupinder Chowdhiri

...**APPLICANT**

Vs.

M/s. Garg Armoury Pvt. Ltd. and Anr.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Mr. Varun Jain & Mr. Nikhil
Fernandes Advocates

For the Respondent

:Mr. Jaswinder Singh And Ms.
Shipra Shukla Advocates for
Respondent No 2.

ORDER

IA/110/2019

Ld. Counsel on behalf of Petitioner is present and Ld. Counsel in behalf of Respondent is present and submitted that they have filed their reply to the IA, however the same is not reflected on the e-portal. Ld. Counsel is directed to approach the Registry and cure the defects so that their reply is reflected on the e-portal. List on **20.10.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)